MR DEPUTY-SPEAKER: We now take up Private Members' Bills.

15.01 hrs.

REMOVAL OF DISPARITIES AND CONCENTRATION OF WEALTH BILL*

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill to provide for removal of large disparities in wages and for removal of concentration of wealth by converting big industrial and business concerns into cooperatives managed by all for all,

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for removal of large disparities in wages and for removal of concentration of wealth by converting big industrial and business concerns into cooperatives managed by all for all."

The motion was adopted.

SHRI K. LAKKAPPA: I introduce the Bill.

15.11 hrs.

CIVIL LIBERTIES COMMISSIONS BILL*

श्री सन् (लसपे (बांका) : मैं प्रस्ताव करता हूं कि संविधान द्वारा प्रत्याभूत वैधनः तथा मूल वैयक्तिक स्वतंत्रता के श्रातिकमणा का श्रन्वेषण करने के लिये नागरिक स्वतंत्रत श्रायोगों की स्थापना का उपबंध करने :ाले विश्वेयक को पुर:स्थापित करने की श्रनुमित दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of Civil Liberties Commissions to investigate violation of legality and fundamental

personal freedom guaranteed by the Constitution."

The motion was adopted.

श्री **क्ष्यु लिक्स्ये**ः मैं विधेयक को पुरः स्थापित करता हूं।

15.02 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(SUBSTITUTION OF ARTICLE 16 AND AMENDMENT OF ARTICLE 320 ETC.)

श्री मनु लिमये (बांका) में प्रस्ताव करता हूं कि भारत के संविधान का भौर संशोधन करने वाले विधेयक को पुर:स्थापित करने की भनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

क्षी **ल4ुलि⊲ये** : मैं विश्लेषक को पेश करता हं ।

15.03 hrs.

MOTHER'S LINEAGE BILL*

श्री मन् लिसयं (वांका): मैं प्रस्ताव करता हूं कि किसी की वंश परम्परा का उस के मानृपक्ष से पता लगाने के ग्रधिकार का उपबन्ध करने वाले विश्वेयक को पुर-स्थापित करने की ग्रनुमति दी जाय ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the right to trace one's lineage from the side of one's mother."

The motion was adopted.

श्री सथु लिक्स्यें: मैं विश्लेयक को पेश करता हूं।

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